## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI

## ORDER

In partial modification to this office earlier Order No. 1144/30490-30519/Bail Power/Gaz./PDJ West/2022 dated 31.10.2022, in exercise of powers vested in the undersigned, the following Additional Sessions Judges are hereby authorized under Section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of the West Police District of Delhi as mentioned against their names, for the period w.e.f. 03.12.2022 till further orders :-

S.No	Name of the Judicial Officers	Name of the Police Station &Investigating Agencies	Link "A"Additional Sessions Judge	Link "B"Additional Sessions Judge
1	Sh. Devendra Kumar Sharma, Spl. Judge (NDPS)	Anand Parbat, Moti Nagar	Ms. Ambika Singh, ASJ-02	Ms. Shivali Sharma, ASJ-03
2	Ms. Shivali Sharma, ASJ-03	Mundka, Rajouri Garden, Paschim Vihar West (earlier known as Mianwali Nagar)	Sh. Hem Raj; ASJ-08	Sh. Manish Khurana, ASJ-04
3	Sh. Manish Khurana, ASJ-04	Kirti Nagar, Crime Branch, Paschim Vihar East (earlier known as Paschim Vihar)	Sh. Sunil Kumar Sharma, ASJ-09	Sh. Hem Raj, ASJ-08
4	Sh. Hem Raj, ASJ-08	Nangloi, Nihar Vihar	Ms. Neha Paliwal Sharma, ASJ-05	Ms. Ambika Singh, ASJ-02
5	Ms. Neha Paliwal Sharma, ASJ-05	Patel Nagar, Hari Nagar, Cyber Police Station	Sh. Manish Khurana, ASJ-04	Sh. Sunil Kumar Sharma, ASJ-09
6	Sh. Sunil Kumar Sharma, ASJ-09	Khyala, EOW	Ms. Shivali Sharma, ASJ-03	Ms. Neha Paliwal Sharma, ASJ-05
7	Ms. Ambika Singh, ASJ-02	Punjabi Bagh, Ranhola, Tilak Nagar	Ms. Aanchal, ASJ (SFTC)-01	Sh. Devendra Kumar Sharma, Spl. Judge (NDPS)
8	Ms. Aanchal, ASJ (SFTC)-01	Ranjeet Nagar, Pending bail applications of Uttam Nagar	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02
9	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Maya Puri, CAW Cell of West Police District	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Aanchal, ASJ (SFTC)-01
10	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Pending Bail Applications of Vikas Puri, Pending Bail applications of Janakpuri, Janakpuri Metro, Raja Garden Metro Railway Police Station	Sh. Devendra Kumar Sharma, Spl. Judge (NDPS)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01

Clarification :-

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The designated Courts shall consider all bail matters concerning the jurisdiction vested with them as above, including hearing on all applications wherein any interim bail has been in operation, application for cancellation of bail and/or any other matter connected thereto.

n (SANJAY KUMAR) PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, DELHI 02.12.2022 J

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No.

/Bail Power/Gaz./PDJ West/2022 Dated, Delhi the 2<sup>nd</sup> December, 2022

Copy forwarded to:-

- 1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
- 3. The Officers concerned.
- 4. Branch Incharge, Administration Branch, Filing Section (West), Facilitation Centre, Tis Hazari Courts, Delhi.
- 5. Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
- 6. The Director, Directorate of Prosecution, Government of NCT of Delhi.
- 7. The Public Prosecutor, Tis Hazari Courts, Delhi.
- 8. The Reader to the undersigned.
- 9. The In-charge, Lock-up, Tis Hazari Courts, Delhi.
- 10. The PS to the undersigned.
- 11. The Secretary, Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka & Saket Courts, Delhi/New Delhi.
- 12. For uploading on LAYERS.
- 13. For uploading on centralized website through LAYERS.

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(SANJAY KUMAR) PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, DELHI 02.12.2022